

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 8792/2024

(Arising out of impugned final judgment and order dated 18-08-2023 in CRLA No. 354/2001 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PALLAV KUMAR ROY

Respondent(s)

(IA No.62978/2024-CONDONATION OF DELAY IN FILING and IA
No.62981/2024-EXEMPTION FROM FILING O.T.)

Date : 18-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Srishti Misghra, Adv.
Mr. Sarthak Karol, Adv.
Mr. Suyash Pande, Adv.
Ms. Vaishali Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable within six weeks.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)